

(1) (i) A copy of the Annual Report (Hindi and English versions) of the University of Delhi, Delhi, for the Year 1985-86.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Delhi, Delhi, for the Year 1985-86.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT-5051/87]

12.08 hrs.

[English]

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

(i) "In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Metro Railways (Construction of Works) Amendment Bill, 1987, which has been passed by the Rajya Sabha at its sitting held on the 17th November, 1987."

(ii) "In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Representation of the People (Third Amendment) Bill, 1987, which has been passed by the Rajya Sabha at its sitting held on the 18th November, 1987."

[English]

BILLS AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL : Sir, I lay on the Table the following Bills, as passed by the Rajya Sabha:-

1. The Metro Railway (Construction of Works) Amendment Bill, 1987.
2. The Representation of the People (Third Amendment) Bill, 1987.

12.10 hrs

MATTERS UNDER RULE 377

[Translation]

(i) Need for early clearance to the Sidhmukh and Nohar Canal Projects of Rajasthan

SHRI BIRBAL (Ganganagar) : Mr. Speaker, Sir, the new Sidhmukh and Nohar Canals will be very important canals in Rajasthan. These may please be included in the Seventh Five Year Plan. These canals will irrigate about 4 lakh acres of land in Bhadra and Nohar tehsils of Ganganagar district and Taranagar and Sadulpur tehsils of Churu district.

Survey of both these canals have since be completed and related papers are lying with the Central Water Commission for clearance. The Central Water Commission is taking much time in clearing the canal Projects. Under these circumstances clearance to the Sidhmukh and Nohar Canal Projects may please be given without delay so that the farmers are able to make use of these canals, remove their poverty and backwardness and at the same time are able to raise the national production. If the work on these canals is undertaken, 150 villages of Shriganganagar district which is now facing drought will be benefited and the people of the adjoining Churu district will also get employment. The Government of India also wants that the amounts spent on famine relief should provide permanent livelihood to the people. It will be possible only through these canals.

[*Sh. Birbal*]

Therefore, the Government of India may issue suitable directions and orders to start the work on both these canals with a view to provide relief from camjine. I have been corresponding on this subject and also raised this issue in the House a number of times.

- (ii) Need to look into the problems of weavers and the irregularities in supply of yarn and sale of Janata Cloth in Bihar

SHRI ABDUL HANNAN ANSARI (Madhubani) : Mr. Speaker, Sir, I would like to draw the attention of the Government of India towards the plight of about 3 crore people engaged in handloom and powerloom industry. The weavers in the whole country are facing the problem of un-employment due to unprecedent increase in the prices of yarn and they have left this industry and have been roaming in desperation in big cities. It is reported that this situation has arisen because of the fact that cotton and yarn are being exported abroad in large quantities. Besides serious irregularities are being committed in the supply of yarn and sale of Janata Cloth in many States particularly in Bihar. The weavers are being rendered jobless by showing false production and sale.

It is therefore, requested that yarn be supplied at last year's price the bungling in respect of Janata Cloth may be checked and crores of Government money be saved by cancelling false claims. The weavers may be allowed to produce Janata Cloth through Weavers' Cooperatives directly instead of through the Apex institution.

- (iii) Demand for beautification of Bakhira lake in Khalilabad Parliamentary Constituency.

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad) : Mr. Deputy Speaker, Sir, I beg to give the following notice under Rule 377.

"There is a big lake Bakhira in Khalilabad Parliamentary Constituency of Basti district. It is visited by all kinds of birds from various parts of the country and during winter season their number increases considerably. The above lake is a centre of

attraction for people of many districts. This lake is situated on the national highway which connects Gorakhpur with the internationally famous place Lumbini garden, the birth place of Lord Buddha. There has been a long standing demand of the local people, people's representatives and social workers for beautification of this lake with a view to develop it as a bird sanctuary. But so far no action has been taken in this regard. If this arrangement is made, the number of tourists will rise considerably.

I, therefore, demand that a scheme to beautify and develop Bakhira lake as a tourist centre be formulated and implemented without delay so that the place may develop as a centre of entertainment for the people and a suitable place for birds and animals.

[*English*]

- (iv) Need to take relief measures for the people affected by recent snowfall in Zanskar Sub-division of Kargil district and Lingshed area of Leh in Jammu and Kashmir

SHRI P. NAMGYAL (Ladakh) : Sir, unprecedented and early snowfall in the second week of October, 1937 in the Ladakh region of J&K has caused widespread damage to harvested crops in many parts of Ladakh and Kargil districts of the region. According to reports reaching now, the STOD areas of Zanskar sub-division of Kargil district and Lingshed, Debling, Yulehung Neyrak and some other higher reaches of Leh district have had very heavy snowfall and harvested crops and stakes of fodder collected by the farmers for winter months have been damaged. Shortage of essential foods for people and fodder for domestic cattle has also been reported from the above areas. Due to early closure of Zanskar-Kargil highway, some Bihari and Nepali coolies who had to track from Zanskar to Leh *Via* Zhungram reportedly died on route. Deaths of some domestic cattle were also reported from the STOD area of Zanskar.

I, therefore, urge upon the Government for sanctioning of relief, sending of aerial reconnaissance party and arranging air-dropping of foods and fodder in the